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Title: Rehabilitation and Relocation of Persons Displaced due to Climate Change Bill, 2022

DR. HEENA VIJAYKUMAR GAVIT (NANDURBAR): Sir, I beg to move for leave to introduce a Bill to provide for the rehabilitation of persons displaced due to climate change, realization of their rights of life, health, food, water, shelter, property and resettlement and for matters connected therewith.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for the rehabilitation of persons displaced due to climate change, realization of their rights of life, health, food, water, shelter, property and resettlement and for matters connected therewith.”

The motion was adopted.

DR. HEENA VIJAYKUMAR GAVIT: Sir, I introduce** the Bill.

HON. CHAIRPERSON: Item No.191, Shrimati Aparupa Poddar – Not present.

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